

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/109/7/AMR/2022		7 of IBC	Canara Bank vs.ASR Engineering & Projects Ltd

**ORDER**

**Present:** Mr. Deepak Bhattacharjee, Ld. Counsel for the FC.

Mr. Y. Suryanarayana, Ld. Counsel for the CD.

Ld. Counsel for the CD seeks time to settle the matter. Hence, for hearing, list the matter on 05.07.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**